### Grievances of Farm Radio Officers

182. DR. YELAMANCHILI SIVA-JI: Will the Minisetr of INFORMA-TION AND BROADCASTING be pleased to state :

(a) whether there was any representation from Farm Radio Officers regarding their grievances in promotion; if so, what are the details thereof; and

(b) what steps have been taken to redress the same?

INFORMA-THE MINISTER OF TION AND BROADCASTING AND AFFAIRS PARLIAMENTARY (SHRI P. UPENDRA); (a) and (b) Yes, Sir. The Farm Radio Officers have been representing, from time to time, 'regarding their promotion to the higher grades in the Programme Cadre. In view of the limited promotion prospects available to Farm Radio Officers, a provision has been made in the proposed Indian Broadcasting (Programme) Service for equating the Farm Radio Officers with Programme Executives so that they become eligible for promtion to highor level posts in the Programme Cadre. However, the proposal for creation of the Indian Broadcasting (Programme) Service is presently under review in the context of the decision to convert All India Radio and Doordarshan into an autonomous Corporation.

### Review of foreign policy with East European countries

183. DR. YELAMANCHILI SIVAJI: Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) whether Government propose to review its foreign policy with the East European countries in view of the recent fast developing changes in those countries: and

(b) if so, what are the detail; in this regard?

THE MINISTER OF EXTERNAL AFFAIRS (SHRI I. K. GUJRAL): (a) and (b) Government have been closely studying the developments in Eastern European countries and their implications for India and for the international, political, economic and strategic situation. A meeting of Heads of Missions accredited to these countries was recently convened by me in Belgrade. While our policy to these countries continues to be based on the principles of friendship and mutual benefit, we are undertaking steps to re-shape our responses to the new politico-economic order in these countries. These principles continue to remain valid.

# Development of Kakinada Port into a major port

## 184. DR YELAMANCHILİ SIVAJI: PROF. C. LAKSHMANNA:

Will the Minister of SURFACE TRANSPORT be pleased to state what are the details of the proposals for the development of Kakinada port in Andhra Pradesh into a major port and by when these proposals are likely to be finalised alongwith the reasons for the delay?

THE MINISTER OF SURFACE TRANSPORT WITH ADDITIONAL CHARGE OF THE MINISTRY OF COMMUNICATIONS (SHRI K. P. UNNIKRISHNAN): Kakinada Port is proposed to be developed into a deep water port by the Government of Andhra Fradesh with the assistance of the Asian Development Bank at an estimated cost of Rs. 133,58 crores, The administrative sanction for this has been issued by the State Government on 23rd January, 1990.

The main works contemplated by the State Government under this project are:

(i) Construction of 3 deep water berths, extension of the Breakwater

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and dredging of access channel and berthing areas.

(ii) Provision of ancillary facilities and services such as transit shed, navigation aids. two tug hoats, a pilot launch, two mobile cranes and other cargo handling equipments.

The project, according to the Government of Andhra Pradesh, is expected to be completed during 1994-33.

#### Waiting list for telephone connections

185. DR. YELAMANCHILI SIVA-JI: Will the Minister of COMMUNI-CATIONS be pleased to state what is the number of persons Statewise who are on the waiting list for telephone connections and since when they are waiting and by when they are expected to get the connections?

THE MINISTER OF STEEL AND MINES WITH ADDITIONAL CHARGE OF THE MINISTRY OF LAW AND JUSTICE (SHRI DINESH GOSWAMI):

S. No,		State					31-1-90	Earliest application registered in the waiting list
 1	Andhra Pradesh						76290	29-10-82
2	Assam						11420	*
3	Bihar .						17478	1984
4	Gujarat .		•				128613	1982
5	Haryana .						46421	25-8-78
6	Himachal Pradest	1.				٠.	7503	9-4-84
7	Jammu & Keshm	ir					15720 (31-12-89)	the
8	Karnataka						90096	18-1-82
9	Kerala						146176	30-5-78
10	Madhya Pradesh						74803	9-9-81
11	Maharashtra including Goa						393909	October 78
12	Orissa	•					7345	*
13	Punjab						100369	9-4-79
14	Rajasthan	•					84059	1981
15	Tamilnadu .						127679	4-6-82
16	Uttar Pradesh						83098	16-6-81
17	West Bengal	•.					38437	*
18	Sikkim .						138 (30-9-89)	*
19	Arunachal Prades	h <sup>-</sup> .					359	April 89
20	Manipur .	-					1526	1986
21	Meghalaya .						1233	6th Feb 85
22	Mizoram						467	30th March
23	Nagaland .						927	1984
24	Tripura						868	April' 85
25	Union Territory C	han liga	r'h				21676	30-4-80
26	Union Territory D	elhi	•				261413	26-12-79
27	Union Territory La	ik ;hadv	vecp				286	24-8-87
28	Union Territory Po	ndicher	y				915	29-6-82

The Telephone connections to the above waiting list persons shall be given progressively during the eighth five year plan period.

\*The information not readily available . The same shall be made available later on,